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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RANASAMY G.V. MOHAN KUMAR	Counsel for Petitioner	G.V. Mohan Kumar
2)	B. Sarathbabu A. A.M. Sridharan	Counsel for Respondent-1	B. Sarathbabu

ORDER

Counsel representing both the parties are present. Counsel for R1 present. Counsel for R2 to R5, R7 to R15 and R17 to R21 called absent. Counsel for R1 filed additional documents on 8.8.2017. Time was adjourned at request of counsel of petitioner to file reply in relation to the additional documents on 31.8.2017 and 18.09.2017. Counsel for petitioner has filed a memo objecting to the filing of the additional documents as per Rule 55 of NCLT Rules, 2016. The matter is posted for hearing submissions by both the counsel. Put up on 23.10.2017 at 10.30 A.M.

- Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

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